GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2719
ANSWERED ON:09.12.2011
FUNDS FOR CONSTRUCTION OF BUILDINGS FOR ST STUDENTS
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Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Union Government has received the proposals from various State Governments for construction of buildings of hostels/ashram schools /girls educational complexes/vocational training centres during the last three years and the current year;
- (b) if so, the details thereof, State-wise alongwith the follow-up action taken thereon; and
- (c) the funds allocated and released and its utilisation reported by the State Governments for the purpose during the said period?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a) & (b): The Ministry of Tribal Affairs implements the schemes of "Hostels for ST girls/boys" and "Establishment of Ashram Schools in Tribal Sub Plan Areas" under which grant-in-aid is provided for construction of hostel and school buildings. However, there is no provision for release of grant-in -aid for construction of buildings for girl Educational Complexes under the schemes of "Strengthening of Education among ST girls in Low Literacy Districts" and Vocational Training Centres under the scheme of "Vocational Training in Tribal Areas".

The receipt of proposals from the State Governments/UT Administration for grant of funds under the schemes of Hostels for ST girls/boys and Establishment of Ashram Schools in Tribal Sub Plan Areas is an ongoing and continuous process. Funds are released if the proposals are complete in all respects including utilization certificates, physical progress report of funds released earlier and subject to availability of funds in a particular year. At the end of a particular financial year, proposals received during that particular year lapse and fresh proposal are required to be submitted/earlier proposal revalidated for the consideration in the next financial year. The details of proposals of which funds were released during the last three years and the current year (State-wise) are given in Annexure-1A (Scheme of Hostels) & Annexure 1B (Scheme of Ashram Schools). The details of proposals received during the current financial year are at Annexure-2A (Scheme of Hostels) & Annexure 2B (Scheme of Ashram Schools).

(c): The schemes are need-based and demand-driven, therefore no state-wise allocation is made under these schemes. The details of funds sanctioned and released during the last three years and current year and utilization thereof by States/UTs/Universities under these schemes is at Annexure-3A (Scheme of Hostels) & Annexure 3B (Scheme of Ashram Schools).